

(b) if not, whether Government are considering it now;

(c) if so, when the policy of equal pay for equal work is likely to be formulated; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) The Equal Remuneration Act, 1976 is already in force to provide for the payment of equal remuneration to men and women workers for performing the same work or work of a similar nature. The principle of equality is also kept in view while fixing the minimum wage levels under the Minimum Wages Act.

(b) to (d). Do not arise.

[English]

TV Reception in Rajapalayam, Kalaukumalai and Palani in Tamil Nadu

547. SHRI KADAMBUR M.R. JANARDHANAN: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government are aware that Rajapalayam, Kalaukumalai and Palani in Tamil Nadu are not getting clear transmission because of the nearby hills;

(b) whether Union Government have received complaints from Rajapalayam Municipality, Tamil Nadu in this regard; and

(c) if so, whether Government propose to set up a similar TV relay station, as installed in Courtalam Hills in Tamil Nadu near Thenkasi, in the above mentioned cities also so that the TV programmes could be watched by the people of these areas?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Yes, Sir. A complaint about the poor TV reception at Rajapalayam has been received from the Chairman, Municipal Council, Rajapalayam.

(c) Whereas there is no approved scheme at present to set up TV transmitters at Rajapalayam, Kalaukumalai and Palani in Tamil Nadu, it is the constant endeavour of the Government to extend TV service to uncovered parts of the country, as expeditiously as possible, depending upon the availability of resources for the purpose.

Massacre of Bus Passengers in Punjab

548. SHRI VAMANRAO MAHADIK: Will the PRIME MINISTER be pleased to state:

(a) the number of cases of massacre of bus passengers by terrorist in Punjab during the last three years, year-wise; and

(b) the remedial measures taken to curb such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The information is being collected and will be laid on the Table of the House.

Payment of Ex-Gratia Relief to Victims of Terrorists Activities in J&K

549. SHRI PIYARE LAL HANDOO: SHRI KESHARI LAL:

Will the PRIME MINISTER be pleased to state: